

**COURT – I**  
**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No.81 of 2012**

**Dated : 9<sup>th</sup> August, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Enercon (I) Infrastructure Pvt. Ltd. ... Appellant(s)**  
**Versus**  
**Rajasthan Electricity Regulatory Commission**  
**& Ors. ....Respondent(s)**

**Counsel for the Appellant(s) : -**

**Counsel for the Respondent(s) : Mr. C.K. Rai for R-1**

**ORDER**

The reply is being filed today by the learned counsel for the Respondent No.1 in the Registry after serving copy on the other side.

Reply has already been filed by Respondent No.4.

Post the matter for hearing on **06.09.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/mk**